

HIGH COURT OF TRIPURA
AGARTALA

NoF.29(6)–HC/2018/ 16663

02nd October, 2018

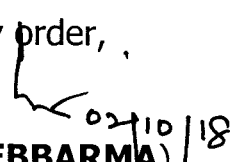
N O T I F I C A T I O N

The Committee for designation of Senior Advocates, on consideration of the applications received from the Advocates for their designation as Senior Advocate by the High Court of Tripura, has proposed the names of the following Advocates for designation as Senior Advocate by the High Court of Tripura:

- 01. Sri Dipak Kumar Biswas,**
Enrolment No.77/1978/BCT/10/1978
- 02. Sri Deba Ranjan Chowdhury,**
Enrolment No.87/1974/BCT/01/1974
- 03. Sri Pradyot Kumar Dhar,**
Enrolment No.98/1979-80/BCT/04/1980
- 04. Sri Supriya Chakraborty,**
Enrolment No.28/1985/BCT/10/1985
- 05. Sri Bibhal Nandi Majumder,**
Enrolment No.40/1988/BCT/10/1988
- 06. Sri Debalay Bhattacharya,**
Enrolment No.560/1999/BCT/24/1999

The Committee do hereby invite suggestions/views of the stakeholders in respect of the proposed designation. Suggestions/views, if any, shall reach to the Secretary of the Committee in his email id (adebbarma@ajj.gov.in) **by 08.10.2018 upto 05.00 PM**. No other mode of communication will be entertained.

By order,


(A. DEBBARMA)
REGISTRAR (JUDICIAL)